

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 970 & 971 OF 2018 IN**  
**DFR NO. 2454 OF 2018**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Graphite India Limited**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pratiksha Mishra  
Ms. Pallavi Sengupta for R-2 to R-4

**ORDER**

Learned counsel Mr. Balaji Srinivansan accepts notice on behalf of Respondent Nos.2 to 4.

Learned counsel, Mr. Anantha Naryana M.G., appearing for the Appellant prays for one week's time to file affidavit of service.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **14.08.2018**, as requested by the learned counsel appearing for the Appellant to enable him to file affidavit of service.

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**